

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2237

ANSWERED ON:29.08.2007

UPGRADATION OF NATIONAL PARKS AND SANCTUARIES

Bhagora Shri Mahavir;Deo Shri Bikram Keshari;Gehlot Shri Thaawar Chand

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (d) the details of proposals made by the Government to expand the area of Sanctuaries and National Parks and also create new Sanctuaries/National Park for protection of animals;
- (e) whether the Government also proposes to upgrade certain Sanctuaries and National Park to Protect Tiger;
- (f) if so, the details thereof;
- (g) the details of locations where human settlements are proposed to be evacuated and resettled in these areas;
- (h) the details of funds provided and spent for wildlife protection during the last three years, sanctuary-wise; and
- (i) the sanctuary-wise details of increase in the number of endangered species?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI S. REGUPATHY)

(a) Creation and management of National Parks and Wildlife Sanctuaries are primarily vested with the State/UT Governments. However, based on the request from the State/UT Governments, Government of India provides financial and technical assistance to State/UT Governments for the conservation and development of National Parks and Wildlife Sanctuaries under the Centrally Sponsored Schemes – Development of National Parks and Sanctuaries, Project Tiger and Project Elephant.

(b)&(c) Yes, Sir. "In principle approval" has been accorded for declaring eight new tiger reserves spread over seven States, based on proposals received and as recommended by the Steering Committee of the Project Tiger in its 37th meeting held on 23-01-2003. Details of these proposed new tiger reserves are at Annexure I.

(d) As recommended by the Tiger Task Force, action has been initiated for identifying inviolate areas within the tiger reserves, which involve relocation of villages from such areas.

(e) Details of funds released to various Wildlife Sanctuaries, National Parks and Tiger Reserves during the last three years under the Centrally Sponsored Schemes – Development of National Parks and Sanctuaries and Project Tiger are as given at Annexure II.

(f) No such information on sanctuary-wise details of increase in the number of endangered species is collated at Government of India level.